




Ref: IRDAI/HR/ORD/MISC/*BS* /07/2021

Date: 20.07.2021

OFFICE ORDER

Re.: Designating Appellate Authority under Right to Information Act, 2005

Pursuant to deputation of Shri Suresh Mathur, Executive Director, to IIRM, in terms of Section 19 (1) of the Right to Information Act, 2005, Shri Randip Singh Jagpal, Chief General Manager, has been appointed as the "Appellate Authority" to discharge the functions assigned under the Act with immediate effect. This will be in addition to his normal duties.


(J. Meena Kumari)
Chief General Manager (HR)

Copy to:

1. Chairperson's Secretariat
2. All Members
3. IT Department to place in intranet
4. Personal File